

Sugarcane Prices in Mysore and Maharashtra States

778. SHRI B. SHANKARANAND:
SHRI S. A. AGADI:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the sugarcane price paid by the Co-operative and Private Sector Sugar Mills in Mysore and Maharashtra States for the 1968-69 season;

(b) whether it is a fact that the India Sugar and Refineries Ltd., Hospet in Bellary District of Mysore State has refused to pay the agreed price for the sugarcane supplied from 1st April, 1969 to the end of the crushing season; and

(c) if so, the price paid by the said Mill from the beginning to the end of the crushing season of 1968-69?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The price of sugarcane paid by sugar factories in Mysore and Maharashtra States for the 1968-69 season is as under:

State	Cooperative Sector	Private Sector
	(Rate per quintal in rupees)	
1. Mysore	10.00 to 12.50	10.00 to 11.46
2. Maharashtra	6.50 to 12.50*	8.00 to 12.50@.

* — The cooperative sugar factories in Maharashtra have generally paid prices only as an advance and final prices are to be fixed at the end of the season.

@—The sugarcane price paid by sugar factories in the private sector to the Maharashtra State Farming Corporation is provisional pending final fixation of price.

(b) and (c). The India Sugar and Refineries Limited, Hospet, had intimated in the

beginning of the season that they would pay a cane price of Rs. 10.60 per quintal and paid this price upto 31st May, 1969. They reduced the price to Rs. 9.334 per quintal for registered cane and to Rs. 8.070 per quintal for unregistered cane with effect from 1st June, 1969. The average price of sugarcane paid by the factory during the season works out to Rs. 10.45 per quintal.

Reduction in allowance paid to Incharge of Village Post Offices.

779. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) the reasons for reduction in allowance paid to the incharge of village Post Offices;

(b) the savings which these reductions are likely to make;

(c) whether the reduction in expenditure would enable Government to make temporary and experimental Post Offices permanent; and

(d) if not, which way Government propose to benefit the public?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): (a) The consolidated allowance of extra departmental Branch Postmaster and other categories of extra-departmental agents in charge of village post offices is determined on the basis of prescribed formula depending on work load. Generally the consolidated allowance is not decreased unless the work-load is reduced.

(b) to (d). Do not arise.

Equalisation of Price of Sugar

780. SHRI SHIVA CHANDRA JHA:
SHRI P. C. ADICHAN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the price of sugar in the free market has gone down;